

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-83-2020**

Mr. Harmeet Singh

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri S. Saudagar, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 24 NOVEMBER 2020****P.C. :**

Shri Pravin Faldessai, the learned Additional Public Prosecutor,
takes notice and seeks time to file reply.

2. Post the matter on 04.12.2020.

DAMA SESHADRI NAIDU, J.

NH